

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

APPEAL No. 191 of 2011 &  
I.A. No. 283 of 2011

**Dated : 14<sup>th</sup> December, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Aarti Steels Limited** ..... Appellant (s)  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors.** ... Respondent (s)

Counsel for the Appellant (s) : Mr. Sanjay Sen  
Mr. Rajiv Yadav

**ORDER**

***Admit.*** Issue notice in the Appeal as well as in I.A. No. 283 of 2011 to the Respondents returnable on 12.01.2012. Dasti service is permitted.

Post the matter on **12.01.2012** .

(V.J. Talwar )  
Technical Member  
Ts/ss

(Justice M. Karpaga Vinayagam)  
Chairperson